

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

14. \*I.A. 979/2021  
\*I.A. 1142/2021  
\*I.A.1384/2021 (60(5))  
I.A. 732/2021 (60(5))  
IN  
C.P.(IB)-960(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRICHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.07.2021**

NAME OF THE PARTIES: JM Financial Trustee Company Pvt. Ltd ...

V/s

Kumar Urban Development Pvt. Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Mr. Amir Arsiwala, counsel appearing for the RP, Mr. Shadab S. Jan, counsel appearing for the ex-promoter, Ms. Shubhabrata Chakraborti, counsel appearing for the financial creditor, Mr. Kamal Shankar, counsel appearing for the respondent Nos. 2 & 3, Mr. Atul Jain, Interim Resolution Professional are present through virtual hearing.

**I.A. 979/2021 and I.A. 732/2021**

Counsel appearing for the Applicant requested permission for withdrawing the above two I.As bearing No. 979/2021 and I.A. 732/2021. Permission is granted. Accordingly, the above both the I.A.s stands disposed of as withdrawn.

**I.A. 1142/2021 I.A. 1384/2021**

Counsel appearing for the respondent requested time for filing reply. Counsel for the RP submitted that he has filed an application for withdrawal of the company petition under section 12A of the Code. Registry is directed to list this I.A.1490/2021 also on the next date of hearing. List all the pending applications on 04.08.2021.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)